

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017


PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : TP 10/2008
 PETITION NUMBER : IA 3/17 TP 11/16
 NAME OF THE PETITIONER (S) : S.N. HARISH & ANOTHER
 NAME OF THE RESPONDENT (S) : POPS BIOTECH PVT. LTD. & 3 OTHERS.
 UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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None appeared for both sides. Parties are called, absent. List the matter on 08.03.2017.
Counsel for petitioner since turned up, he is informed about the date of hearing. Posted to
08.03.2017.


MEMBER (J)


MEMBER (T)